



भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India

Extension in timeline to submit comments on consultation paper on Process for appointment of specific KMPs of an MII; and cooling-off period for KMPs and Directors of an MII joining a competing MII

1. A consultation paper on Process for appointment of specific KMPs of an MII; and cooling-off period for KMPs and Directors of an MII joining a competing MII has been published by Securities and Exchange Board of India (SEBI) on its website on November 22, 2024. The public comments on the consultation paper were required to be submitted latest by December 12, 2024.
2. It has been decided to extend the timeline to submit the public comments on the consultation paper till December 31, 2024.
3. Accordingly, The comments/ suggestions maybe submitted latest by December 31, 2024 through web based online mode at the following link
<https://www.sebi.gov.in/sebiweb/publiccommentv2/PublicCommentAction.do?doPublicComments=yes>
4. In case of any technical issue in submitting your comment(s) through the web based public comments form, you may email your comment(s) to pankajc@sebi.gov.in. While sending the email, kindly mention the subject as “**Process for appointment of specific KMPs of an MII; and cooling-off period for KMPs and Directors of an MII joining a competing MII**”.

Deputy General Manager
Division of Policy and Development
Market Regulations Department
Securities and Exchange Board of India
SEBI Bhavan II, Plot No. C-7, “G” Block, Bandra Kurla Complex
Bandra (East), Mumbai - 400 051